

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: MAY 08, 2017

No. 1346 /Admin. (Services)/2017

In supersession of Court's Notification No. 914/Admin. (Services)/2017 dated 04.05.2017, Smt. **Priti Singh-II**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Jaunpur to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Agra.

No. 1347 /Admin. (Services)/2017

Sri Pradeep Kumar-III, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Agra to be Additional Chief Judicial Magistrate (North Eastern Railway), Agra.

No. 1348 /Admin. (Services)/2017

In supersession of Court's Notification No. 890/Admin. (Services)/2017 dated 04.05.2017, **Sri Yogesh Kumar-II**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Meerut to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Farrukhabad.

No. 1349 /Admin. (Services)/2017

Sri Avanish Kumar Pandey, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Farrukhabad to be Additional Chief Judicial Magistrate (Northern Railway), Farrukhabad.

No. 1350 /Admin. (Services)/2017

In the Court's Notification No. 855/Admin.(Services)/2017, dated 04.05.2017 the name " Vushnu Prasad Agrawal" be read as "**Vishnu Prasad Agrawal**".

BY ORDER OF THE COURT

Sd/-

(RAJIV SHARMA)

I/c REGISTRAR GENERAL

No. 330/Admin. (Services)/2017 Dated: Allahabad : May 08, 2017

In continuation of Court's Endorsement No. 317/Admin. (Services)/2017 dated 04.05.2017, Copy forwarded for information & necessary action to:

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. The Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow .
3. The Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan,

Lucknow.

4. The Director, Institute of Judicial Training & Research, Vineet Khand, Gomti Nagar, U.P. Lucknow. (Information available on E-mail).
5. The Senior Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. The Member Secretary, U.P. State Legal Services Authority, Lucknow.
8. The District & Sessions Judges, Agra, Farrukhabad, Gorakhpur and Siddharth Nagar. (Information available on E-mail).
9. The Publication Secretary, U.P. Judicial Services Association Office, A- 1, River Bank Judges Colony, Lucknow.
10. The Registrar (Judicial) (Budget), High Court, Allahabad.
11. The Joint Registrar (Judicial) (Confidential), High Court, Allahabad.
12. The Officer on Special Duty (Judicial) (Computer)/ In charge Computer Centre, High Court, Allahabad
13. The Joint Registrar (Judicial) (Inspection), High Court, Allahabad.
14. The Deputy Registrar (Misc.), High Court, Allahabad.
15. The Section Officer (Admin.A-3), Section, High Court, Allahabad.
16. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
17. P.Ss. to Hon'ble Administrative Judges, Agra, Farrukhabad, Gorakhpur and Siddharth Nagar with the request to place this notification before their Lordship's kind perusal. (Information available on E-mail).

BY ORDER OF THE COURT

**Sd/-
(KULDEEP NARAYAN)
ASSISTANT REGISTRAR (SERVICES)**